

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

STARRED QUESTION NO:162
ANSWERED ON:17.12.2013
MONITORING OF CENTRAL SECTOR PROJECTS
Gaddigoudar Shri P.C.;Karwariya Shri Kapil Muni

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the number of Central sector projects being monitored by the Ministry along with the allocation of funds for such projects in the country, State-wise;
- (b) whether the Government has chalked out the completion schedule of these projects and if so, the details and the status thereof;
- (c) whether several projects in various States are running behind the schedule resulting into cost/time-overruns;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the monitoring mechanism put in place by the Government to avoid the cost/time-overrun of these projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e): A Statement is laid on the table of the House.

Statement referred to in Reply to parts (a) to (e) of Lok Sabha Starred Question No. 162 for answer on 17th December 2013.

(a) to (e): Ministry of Statistics and Programme Implementation monitors the on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns, after the projects are approved by the competent authority.

As on 1st October 2013, 738 on-going Central Sector Projects were on the monitor of this Ministry. 301 projects are delayed as against their original dates of commissioning. Details of these projects are at Annexure.

As reported by the project implementing agencies, the main reasons for delay in implementation are law and order problems, delay in land acquisition, rehabilitation and resettlement problems, fund constraints, delay in forest and environment clearances, right of way/right of use issues, delay in supply of material, contractual issues, etc.

The major steps undertaken to ensure timely completion of projects include rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Standing Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of the infrastructure projects by the concerned administrative Ministries; setting up of Cabinet Committee on Investment (CCI) to review and monitor the implementation of major projects, including issues relating to clearances/approvals; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.